

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 3579
TO BE ANSWERED ON APRIL 04, 2022**

IMPLEMENTATION STATUS OF PMAY(U)

**NO. 3579. PROF. MANOJ KUMAR JHA:
 SHRI KUMAR KETKAR:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the status of implementation of PMAY(U), State-wise, city-wise and year-wise;
- (b) number of houses sanctioned under each component of PMAY(U), year-wise, State/UT-wise and city-wise;
- (c) number of houses grounded for construction and completed under each component of PMAY(U), year-wise, State/UT-wise and city-wise;
- (d) allocation, sanction and release of funds under Central assistance, State/UT-wise, city-wise and year-wise;
- (e) details of Central budget utilised, State/UT-wise, year-wise and city-wise;
- (f) the number of people belonging to minority communities i.e. Scheduled Caste, Scheduled Tribe and Other Backward Class who benefited since 2015, State-wise and city-wise; and
- (g) next strategy to expedite implementation of constructing and allocating new houses under PMAY(U) till 2022?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a)to (e): Land' and 'Colonization' are State subjects. The respective States/ Union Territories (UTs) address the housing needs of its population. The Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', is supplementing the efforts of States/ UTs by providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U), for construction of houses for all eligible families/ beneficiaries since 25.06.2015 in the urban areas of the country. Eligible beneficiaries can avail the benefit of PMAY-U through four verticals, i.e. Beneficiary-led Construction or enhancement (BLC);

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Affordable Housing in Partnership (AHP); ‘In-Situ’ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

Based on project proposals received from States/ UTs, 115.48 lakh houses have been sanctioned as on 21.03.2022; of which 95.13 lakh houses have been grounded for construction and 56.33 lakh houses have been completed. The houses sanctioned under PMAY-U involves Central Assistance of ₹ 1,89,302 crore of this, ₹ 1,12,265 crore has been released and ₹ 1.02 lakh crore has been utilized. State/ UT-wise details of houses sanctioned, grounded for construction and completed along with Central Assistance approved, released and utilized under PMAY-U are at Annexure-I. Further, under CLSS, interest subsidy is provided to eligible beneficiaries through Central Nodal Agencies for acquisition of houses by purchase/re-purchase or construction. State/UT-wise details of interest subsidy disbursed under CLSS are at Annexure-II. City-wise, Year-wise and component-wise details of the physical and financial progress are also available at the URL <http://pmay-urban.gov.in/city-additional-details-1.pdf>.

(f). State/ UT-wise and city-wise details of houses sanctioned under PMAY-U for the people belonging to Scheduled Caste, Scheduled Tribe and Other Backward Class since 2015 is available at the URL <http://pmay-urban.gov.in/city-additional-details-2.pdf>.

(g). To achieve the vision of “Housing for All”, this Ministry monitor progress of the scheme by periodic review meetings, video conferencing and field visits. All States/UTs have been advised to expedite completion of all the sanctioned houses/ projects and allocate them to identified beneficiaries as per time scheduled mentioned in respective Detailed Project Reports (DPRs).

Pradhan Mantri Awas Yojana (Urban) - Housing for All (HFA)
State wise Progress (since 2014)

[as on 21st March, 2022]

Sr. No.	Name of the State/ UT	Physical Progress of Houses (Nos)			Financial Progress (Rs. in Crore)			
		Sanctioned	Grounded*	Completed/ Delivered*	Investment	Central Assistance		
						Sanctioned^	Released^	
1	Andhra Pradesh	20,45,343	17,25,641	4,89,275	87,631.91	31,109.53	11,776.34	
2	Bihar	3,66,136	2,76,694	1,04,640	20,289.90	5,740.07	2,518.80	
3	Chhattisgarh	3,11,778	2,41,374	1,50,229	13,443.27	4,862.14	2,843.65	
4	Goa	2,770	2,713	2,712	605.54	64.45	63.91	
5	Gujarat	9,04,869	8,44,594	6,73,683	87,944.81	17,513.00	13,856.23	
6	Haryana	1,59,303	85,395	49,125	14,719.93	2,808.77	1,303.42	
7	Himachal Pradesh	12,661	12,300	7,030	823.41	227.11	168.76	
8	Jharkhand	2,35,755	2,00,233	1,11,941	14,702.38	3,617.66	2,506.54	
9	Karnataka	6,90,308	5,64,243	2,66,001	49,598.31	11,269.99	5,319.55	
10	Kerala	1,41,345	1,29,253	1,04,164	7,483.09	2,337.50	1,728.22	
11	Madhya Pradesh	8,72,653	8,01,782	4,86,292	47,145.41	14,184.85	10,473.68	
12	Maharashtra	14,09,993	8,69,337	6,25,368	1,63,256.64	24,197.20	12,866.43	
13	Odisha	2,07,169	1,44,413	1,04,301	9,476.36	3,256.04	1,875.06	
14	Punjab	1,14,308	1,01,689	49,716	7,257.78	1,951.69	1,202.06	
15	Rajasthan	2,33,235	1,82,099	1,53,426	18,509.08	4,338.47	3,049.57	
16	Tamil Nadu	7,27,597	6,30,826	4,67,151	47,410.85	11,683.18	8,359.55	
17	Telangana	2,38,450	2,47,479	2,14,871	28,675.73	4,197.24	2,967.51	
18	Uttar Pradesh	17,42,896	14,95,728	10,50,574	82,773.20	27,260.16	18,392.25	
19	Uttarakhand	63,232	33,690	24,317	4,944.44	1,139.22	609.39	
20	West Bengal	5,63,422	4,71,975	2,89,683	31,194.82	9,010.24	5,457.02	
Sub- total (States) :-		110,43,223	90,61,458	54,24,499	7,37,886.87	1,80,768.51	1,07,337.94	
21	Arunachal Pradesh	8,992	7,592	3,780	509.49	189.67	146.09	
22	Assam	1,67,947	1,22,869	44,328	5,193.74	2,537.92	1,080.98	
23	Manipur	56,015	39,423	5,855	1,444.32	840.86	337.11	
24	Meghalaya	4,749	4,031	1,327	185.02	72.01	24.15	
25	Mizoram	40,319	29,214	5,209	892.15	616.27	197.90	
26	Nagaland	32,334	33,415	8,215	1,049.93	511.00	306.97	
27	Sikkim	652	668	359	29.25	10.77	5.90	
28	Tripura	91,949	73,505	56,467	2,862.15	1,476.04	1,059.67	
Sub- total (N.E. States) :-		4,02,957	3,10,717	1,25,540	12,166.06	6,254.55	3,158.78	
29	A&N Island (UT)	603	603	44	156.00	9.24	1.97	
30	Chandigarh (UT)	1,074	6,034	6,034	232.85	24.27	24.27	
31	UT of DNH & DD	8,459	8,067	5,863	688.68	172.42	150.47	
32	Delhi (NCR)	26,445	67,025	50,425	5,104.65	604.51	604.51	
33	J&K (UT)	48,480	42,345	13,576	2,642.73	742.71	356.87	
34	Ladakh (UT)	1,363	1,071	543	67.70	31.04	22.14	
35	Lakshadweep (UT)	-	-	-	-	-	-	
36	Puducherry (UT)	15,786	15,774	6,496	869.11	246.99	159.52	
Sub- total (UT) :-		1,02,210	1,40,919	82,981	9,761.72	1,831.18	1,319.76	
Grand Total ^ :-		115.48 Lakh	95.13 Lakh	56.33 Lakh	7.60 Lakh Cr.	1.89 Lakh Cr.	1.25 Lakh Cr.	

^ Includes ₹ 448.56 cr. Central subsidy released to CNAs and releases made on non-project components.

* Included incomplete houses of earlier NURM.

State wise Progress of CLSS component

[as on 21st March, 2022]

(Rs. in Crore)

Sl. No.		Name of the State/ UT	Central Subsidy Amount	No. of Beneficiary Households
1	States	Andhra Pradesh	1,255.99	56,241
2		Bihar	376.74	17,153
3		Chhattisgarh	609.76	28,392
4		Goa	63.55	2,710
5		Gujarat	11,079.22	4,57,931
6		Haryana	833.44	38,061
7		Himachal Pradesh	43.36	1,952
8		Jharkhand	287.03	13,674
9		Karnataka	1,996.61	91,542
10		Kerala	585.87	26,856
11		Madhya Pradesh	2,811.39	1,24,340
12		Maharashtra	11,177.05	4,67,481
13		Odisha	220.40	10,782
14		Punjab	826.18	36,483
15		Rajasthan	2,321.72	1,06,807
16		Tamil Nadu	2,103.68	96,172
17		Telangana	1,784.41	77,880
18		Uttar Pradesh	2,873.64	1,30,107
19		Uttarakhand	348.55	15,949
20		West Bengal	1,571.56	68,042
Sub- total (States) :-			43,170.16	18,68,555
21	North East States	Arunachal Pradesh	1.38	63
22		Assam	69.54	3,352
23		Manipur	3.80	211
24		Meghalaya	3.70	195
25		Mizoram	26.76	1,509
26		Nagaland	0.71	39
27		Sikkim	3.04	137
28		Tripura	51.09	2,475
Sub- total (N.E. States) :-			160.02	7,981
29	Union Territories	A&N Island (UT)	0.54	23
30		Chandigarh (UT)	24.27	1,074
31		UT of DNH & DD	125.17	5,309
32		Delhi (NCR)	604.51	26,445
33		J&K (UT)	57.10	2,771
34		Ladakh (UT)	0.92	51
35		Lakshadweep (UT)	-	-
36		Puducherry (UT)	33.75	1,570
Sub- total (UT) :-			846.26	37,243
Grand Total[^] :-			44,625.00	19,13,779

[^] Includes ₹ 448.56 cr. Central subsidy released to CNAs recently under CLSS.